of the South

Declaration of Assets and Liabilities

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Year. 2018-2019

I Dr. Shashi Prakash, son/daughter/wife of Sri Ram Sharan Prasad, Aged 37 years, belonging to Department Animal Husbandry Service and Presently working as Private Secretary To Whip, Ruling Party, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

Sr. No.	Description	Self	Spouse Name(S) Sulakshna Bharti (Wife)	Dependant-1 Satvik Prakash (Daughter)	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	(ii) Deposits in Banks, SBI A/C - 196129/- BOI A/C - 196129/- BOI A/C - 17,000/- AXIS A/C - 20,000 AXIS A/C - 20,000 AXIS A/C - 20,000 Banking 15000/- 12000/-		90000/-	NIL	NIL	NIL NIL	
(ii)			S8I A/C = 70000/- BOB A/C = 1,51,000/- AXIS A/C = 92,000/- ALIAHABAD A/C = 12000/- BOB PPF = 10000/-	NIL	NIL		
(iii)	Bonds, Debentures and Shares in companies	res NIL FRONT LINE EQUITY - 100000/- les ICICI PRU - 100000/- les ICICI PRU - 100000/- lons, 65000/-ING A.I.G - 101880/- stal VYSYA 12100/- LIC LIC - 54669/- SBI - SIP - 12000/-		NIL	NIL	NIL,	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc			LIC 21033/- YEARLY INSTALLMENT	NIL	NIL	
(v)	Motor Vehicles (Details of make, etc.)	HERO HONDA 10000/- HONDA SHINE - 30000/- SWIFT V.D.1 - S50000/-	SCOOTY 25000/-	NIL	NIL	NE,	
(vi)	Jewelry (give details of weight and value)	130 GM GOLD ORNAMENTS AND STONES 14 RATI MARKET VALUE - 5 LAC	370 GM GOLD ORNAMENTS AND STONES 14 RATI MARKET VALUE - 6.25 LAC	NIL	NIL	NIL	
(vii)	Other assets, such as values of claims / interests		2.0 LAC.	NIL	MIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	- Location(s) - Survey number(s) - Extent (Total measurement) - Current market value Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		BIHTA (SAMSARA) 4 KATHA 10 DHUR 16 FURKI 6 LAC	NIL	NIL.	NIL NIL	
(ii)			NIL	NIL	NIL		
(iii)			NIL	NIL	NIL		
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value HOS VAMIKA ENCLAVE MURUCHAK KHAIPURA 1179 SQFT RS. 48 LAC.		NIL	NIL	NIL	NIL	
(v)	Others (such as interest in property)	NIL	NH.	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding a on 01-02-2018		
(a)	(i) Loans from Banks	BANK OF INDIA ANISHABAD	Rs. 3,41,852/-		
	(ii) Loans from financial institutions	NIL	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NII,			
	(b) dues to departments dealing with supply of water	NIL	NIL		

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	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL.
	(f) Other dues, if any	NiL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX RS. 27406/- INCOME TAX RETURN FILED FOR YEAR 2017-18 PAN - ALDPP7116L	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

Note:

GPF/CPF/PRAN No.	:-	PRA	N NO	- 110	00442	9568				
Gender	1+	M	(1	4/F)				-		
Date of Birth	:-	1	1	0	1	1	9	8	2	(DD/MM/YYYY)
Class/Group	:-		В] (A/	B/C)					
Cadre	1-	BIHAR VETERINARY SERVICE								
						har Ad t Servi			Service	,
Home District	:-			NALAI	NDA					
I hereby d knowledge and be	eclare	that	the a	above	deta	ails a	re tr	ue to	the	best of my

Name of Employee: DR SHASHI PRAKASH

Place: PATNA Designation: PRIVATE SECRETARY

Date: 31-01-2019 Department: ANIMAL HUSBANDRY, BIHAR

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.